

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 750
TO BE ANSWERED ON DECEMBER 07, 2023

IN-SITU SLUM REDEVELOPMENT (ISSR)

NO. 750. SHRIMATI GODDETI MADHAVI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses sanctioned under In-Situ Slum Redevelopment (ISSR) vertical of PMAY-U during the last three years, State-wise;**
- (b) whether it is a fact that against a demand of 14.35 lakh houses, only 4.33 lakh were sanctioned and if so, the details thereof;**
- (c) whether it is also a fact that as of December 2022, only 99,000 houses have been delivered and 1.08 lakh houses are not grounded or construction has started;**
- (d) the reasons for such poor performance under the ISSR vertical and the steps being taken to redress them; and**
- (e) the losses that have been registered due to time delays on projects in this vertical?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) -'Housing for All' Mission since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The details of State/Union Territory (UT) -wise number of houses sanctioned, grounded, completed/ delivered to the beneficiaries under ISSR vertical of PMAY-U during the last three years and since inception is at Annexure.

(b) to (e): As per the scheme guidelines, PMAY-U adopts a demand driven approach wherein States/UTs were to carry out demand survey to cover all eligible beneficiaries through their Urban Local Bodies (ULBs)/implementing agencies. The implementing agencies/beneficiaries are free to choose any one vertical of the scheme, depending upon their preferences and eligibility criteria. Based on the demand survey and selection of beneficiaries, the project proposals are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further sanctioning of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). MoHUA only considers the release of Central Assistance based on approval of projects by State/UT authorities for implementation of the project. During the Mission period i.e. 31.03.2022, a total of 4.33 lakh houses were sanctioned under ISSR vertical of PMAY-U of which 1.37 lakh houses have been curtailed based on the recommendations of States/UTs. As on 20th November 2023, 2.96 lakh houses have been sanctioned under ISSR, of which 2.26 lakh have been grounded and 1.56 lakh houses are completed/ delivered to the beneficiaries.

After continuous review of the progress of ISSR projects with States/UTs, it has been observed that major challenges faced by the implementing agencies include non-availability of encumbrance free land, unwillingness of slum dwellers, delay on getting statutory clearances/NoCs, issues pertaining to clearing the slums for redevelopment etc.

The Ministry has been consistently reviewing the progress of the Mission including projects of ISSR vertical for timely completion of sanctioned houses by States/UTs within the extended Mission period. Rigorous review on monthly basis is conducted with States/UTs to expedite grounding & completion of sanctioned projects including ISSR.

Annexure referred in reply to LSUQ No. 750 due for 07-12-2023

State/UT wise number of houses sanctioned to the beneficiaries since inception and during last three years under ISSR vertical of PMAY-U

Sr. No.		Name of the State/ UT	Houses sanctioned during last 3 years (year 2021-22 to 2023-24)	Houses sanctioned since inception
1	States	Andhra Pradesh	-	1,617
2		Bihar	-	6,502
3		Chhattisgarh	-	300
4		Goa	-	-
5		Gujarat	740	61,794
6		Haryana	-	2,452
7		Himachal Pradesh	-	64
8		Jharkhand	-	2,986
9		Karnataka	-	22,203
10		Kerala	-	1,183
11		Madhya Pradesh	-	7,562
12		Maharashtra	1,381	1,45,377
13		Odisha	400	8,897
14		Punjab	-	1,025
15		Rajasthan	-	14,492
16		Tamil Nadu	-	4,763
17		Telangana	-	256
18		Uttar Pradesh	-	5,490
19		Uttarakhand	-	2,536
20		West Bengal	-	442
Sub- total (States) :-			2,521	2,89,941
21	North East States	Arunachal Pradesh	-	1,536
22		Assam	44	108
23		Manipur	-	-
24		Meghalaya	-	-
25		Mizoram	-	142
26		Nagaland	-	1,054
27		Sikkim	-	-
28		Tripura	-	3,005
Sub- total (N.E. States) :-			44	5,845
29	Union Territories	A&N Island	-	-
30		Chandigarh	-	-
31		DNH & DD	-	-
32		Delhi	-	-
33		J&K	-	-
34		Ladakh	-	369
35		Lakshadweep	-	-
36		Puducherry	-	-
Sub- total (UT) :-			-	369
Grand Total :-			2,565	2,96,155